STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF SEPTEMBER 2020

	Form 1 List of cases e-filed during the month												
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e- filing				
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]				
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	_	-	-				
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-				

	List of	cases in which e-pa	Form ayment of Cou	-2 art fees was made during	the month		
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e- payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

	Form -3 List of cases in which Electronic Service of process has taken place during the month												
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process						
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]						
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	_						
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-						

		Forn	n -4			
	List of tota	l no. of cases random	ly allocated duri	ng the month	1	
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	_	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	_	-	-	-

			For	m -5									
	List of cases in which cases Management Hearing was held during the month												
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing						
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]						
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-						
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-						

	Form 6													
	Contested commercial cases disposed during the month													
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section	
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]	
1	High Court of Uttarakhand, Nainital	Dehradun	196/2020	PRL Projects & Infra. Ltd. Vs. PWD, State of Uttarakhand	Sri H.M. Bhatia	11.09.2020	No	11.9.2020	one day	contested	-	-	U/s 37 of Arbitration & conciliation Act, 1996	
2	Addl. District Judge, Commercial Court Dehradun	-	-	-	-	-	-	-	-	-	-	-	-	

			Form 7										
	Summary of Commercial Cases during the month												
Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month							
[1]	[2]	[3]	[4]	[5]	[6]	[7]							
1	High Court of Uttarakhand, Nainital		36	4	1	39							
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1350	64	6	1408							

	Form 6(i): Mediation Data during the month of September 2020												
	List of cases received for Pre-Institution Mediation and Settlement during the month												
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month`	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month							
[1]	[2]	[3]	[4]	[5]	[6]	[7]							
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-							
2	DLSA, Dehradun	3	23	Nil	2	24							
3	3 DLSA, Haridwar 1 Nil 1 Nil Nil												

						Form 6 (ii)									
			Ν	Iediation Data	on Quarter	ly Basis (w.e.f.	01.0	7.2020	0 to 3	0.09.2	2020)				
			Name of	Appellant Party	Name of 0	Opposite Party	No. c	of appli per :	ication schedu		vise as	No. of		No. of	No. of application
Sl. No.	Name of the Authority	No. of application received by Authority	Individual	Corporate	Individual	Corporate	Ι	Π	Ш	IV	v	application disposed off as per Rule 3(4) AND 3(6)	No. of application referred for mediation	application where no settlement arrived at as per Rule 7(1)(ix)	where parties reached a settlement as per Rule 7(1) (VII)
[1]	[2]	[3]	[4]	[5]	[6]	[7]			[8]			[9]	[10]	[11]	[12]
1	Mediation Centre High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-	-	-	-	-	-	-
		25	NIL	1- Late Col. Yash Srivastav		Narayana Dutt & Rajendra Kumar	-	-	1	-	-	1	25	NIL	-
	DLSA,			2- M/s GTM Builders & Prometers Pvt. Ltd.		State Infrastructure & industrial development corporation of Uttarakhand	1	-	-	-	-	-	-	-	-
2	Dehradun			3- Novacare Healthcare Solutions Pvt. Ltd.		Bharat Heart and Super Sepciality Hospital op pharmacy and others		1	-	-	-	-	-	-	-
				4- ICICI Bank		Arvind Kumar	1	-	-	-	-	-	-	-	-
				5- ICICI Bank		Yadav Vinod	1		-	-	-	-	-	-	-

6- ICICI Bank	Sh. Ram Chandra	1					
7- ICICI Bank	Sh. Sanjay Kirtaniya	1					
8- ICICI Bank	Sh. Radheyshyam yadav	1					
9- ICICI Bank	Sh. Vishnu Shankar Sharma		1				
10- ICICI Bank	Sh. Shublan Tandon	1					
11- ICICI Bank	Mrs. Divya Singh		1				
12- ICICI Bank	Sh. Vijendra Rai Singh	1					
13- ICICI Bank	Sh. Rakesh Gahlot	1					
14- ICICI Bank	Sh. Rohit Singh Raghava	1					
15- ICICI Bank	M/s Yadav Enterprises	1					
16- ICICI Bank	Sh. Surendra Singh	1					
17- ICICI Bank	Sh. Anil Hafiz	1					
18- SBI Bank	Sh. Sunil Prakash	1					
19- SBI Bank	M/s Umang Enterprises		1				
20- SBI Bank	M/s Arshita Glitz	1					
21- UGB Bank	M/s Neeraj Shoe corner	1					
22- Central Bank of India	M/s Kshma Creation	1					
23- Central Bank of India	M/s Rudra Electronics		1				

				24- Central Bank of India		M/s Yuas Maditech opc Pvt. Ltd.		1							
				25- Central		M/s Simmis	1								
				Bank of India		Boutique	1								
3	DLSA, Haridwar	Nil	-	-	-	-	-	-	-	-	-	-	-	1	

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF SEPTEMBER - 2020

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	64	-	-	-	-
No. of appeals filed	-	-	-	-	4
No. of cases pending	1408	-	-	-	39
No. of cases disposed of	6	-	-	-	1